

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:624
ANSWERED ON:26.11.2014
REPORT BY RNI
Karandlaje Km. Shobha

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Registrar of Newspapers for India (RNI) has released a Report title 'Press in India 2013-14' recently; and if so, the highlights of the Report;
- (b) whether there has been a growth in print media during the last three years and if so, the details thereof alongwith the number of new publications registered during 2013-14;
- (c) whether the Government is considering a proposal to vacate titles, if the titleholders are not publishing after six months of getting a title and if so, the details thereof; and
- (d) the estimated number of 'unverified' publications on the records of RNI?

Answer

MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (COLRAJYAVARDHAN RATHORE (Retd.))

- (a) Yes, the Registrar of Newspapers for India (RNI) has released a Report titled "Press in India 2013-14" on 5th November, 2014. Highlights of the Indian Press in 2013-14 is attached at Annexure-I.
 - (b) There has been growth in print media during the last three years. The percentage of growth in 2011-12 over the previous years was 5.51%. The growth rate increased to 8.43% in 2012-13 and 5.95% in 2013-14. Details of the growth in print media during the last three years is attached at Annexure-II.
- During the year 2013-14, a total of 5,642 new publications were registered. Number of publications registered during 1.4.2013 to 31.3.2014 (language and periodicity-wise) is attached at Annexure-III.
- (c) It is proposed to make registration of the title mandatory within a particular period after title verification, else title would be cancelled.
 - (d) No record of unverified publications is maintained by RNI. Verification is an ongoing process, where the title is either approved or rejected.